NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL **COMPANY APPLICATION** : TCP/21/2016 PETITION NUMBER : Mr. Ramesh Jagtiani NAME OF THE PETITIONER(S) : P. Nammasivayam and 3 others NAME OF THE RESPONDENT(S) (In the matter of Argus Enterprises (P) Limited) **UNDER SECTION** : 397/398 Represented by Signature S.No. Name (in Capital) counsel for Anupana Kumas R. 1-2 3. SRI VARSHINI Gri Varkini V. MAHESH **ORDER**

Ms Sri Varshini, counsel for petitioner present. Ms Anupama Kumar, counsel for R1 & R2 and Shri Sandeep Kumar, counsel representing senior counsel for R3 are present. Counsel for R1 & R2 intends to file vakalat on behalf of R4. Both the parties reported that the pleadings are complete. The matter is posted for final hearing. Put up on 13.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)